

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) to (c) No Sir, There is no such proposal pending with the Government. Moreover as per the Registrar General and Census Commissioner of India the caste-wise population enumeration other than the notified SCs and STs has been discontinued as a matter of policy and has opined that there is no scope of enumeration of those DNTs who are not covered either in SC or ST.

(d) No policy decision has been taken so far in this regard.

Authenticity of unemployment data

*146. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the current system for recording unemployment figures in the country and whether this system is providing true information regarding unemployed people;

(b) the number of unemployed people in the country at present;

(c) whether there is any system under which the unemployed can be registered and provided an opportunity for employment so that they do not have to fill the form repeatedly and pay excessive application fee; and

(d) the current status thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) With a view to measure changes in the labour market on more frequent basis, National Statistical Office (NSO), Ministry of Statistics and Programme Implementation conducts annual regular employment and unemployment survey, namely, Periodic Labour Force Survey (PLFS) with aim to provide quarterly changes of various indicators of the labour market for urban areas and the annual estimates of different labour force indicators for both rural and urban areas, at State/UT and all India level.

As per the results of annual PLFS report 2017-18, the estimated unemployment rate on usual status (principal status+subsidiary status) basis for persons of all ages in the country to the extent available is 6.1%.

(c) and (d) No. However, Government has implemented the National Career Service (NSC) Project which comprises a digital portal that provides a nation-wide online

platform for the job seekers and employers for job-matching in a dynamic, efficient and responsive manner and has a repository of career content for job seekers. These services are available online on the National Career Service Portal (www.ncs.gov.in). Further, there are 997 employment exchanges functioning in the country which register unemployed persons.

Electric vehicle charging infrastructure

*147. SHRI DHARMAPURI SRINIVAS: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has taken any steps to increase the 'Electric Vehicle Charging Infrastructure (EVCI)' in Urban Areas;
- (b) if so, the details thereof;
- (c) whether any guidelines have been issued in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) Yes, Sir.

1. Ministry of Power (MoP) has taken several steps for rollout of the Charging Infrastructure for the Electric Vehicles (EVs) in the country, which includes the EVs rollout in the Urban Areas:—
 - (A) MoP has laid down a policy - "Charging Infrastructure for Electric Vehicles - Guide-lines and Standards" dated 14.12.2018, which were further revised on 01.10.2019 - to rollout EV Public charging infrastructure as national priority. The Guidelines, *inter alia*, have the following provisions:
 - (i) Network of Charging Infrastructure throughout the country has been envisaged in the Guidelines ensuring that at least one Charging Station should be available in a grid of 3 km X 3 km in the cities and one Charging Station at every 25 km on both sides of highways/roads.
 - (ii) Phase I (1-3 Years): All Mega Cities with population of 4 million plus as per census 2011, all existing ex-pressways connected to